

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/345/CHE/2021 IN IA/344/CHE/2021 IN IBA/316/2019
NAME OF PETITIONER : Logicon Engineers Pvt Ltd
NAME OF RESPONDENT : Muthuiah Thevar Rajapandian (RP) of M/s Unique Roof Pvt Ltd
SECTION : Rule 11 of NCLT Rules 2016

ORDER

Learned Counsel for Applicant Mr. Jash J. Dalia is present through video conferencing platform and represents that this is an urgent Application seeking for listing of IA/344/CHE/2021 in relation to admission of claim and the issue of E-1 form by the Respondent.

However, upon a query posed by this Tribunal, as to whether this urgent Application has been duly served upon the Respondent, Learned Counsel for Applicant seeks some time to have the same served upon the Respondent and in the circumstances let the same be served within a period of seven days from today.

Upon request of Learned Counsel for Applicant that in relation to the Respondent an Application has been moved against the Applicant which has been posted on 25.06.2021, let this matter also be listed on **25.06.2021**.

In the meanwhile, the RP / Respondent viz., Mr. Muthuiah Thevar Rajapandian appears through video conferencing platform which stands noted and in the circumstances notice of serving this Application to the RP / Respondent is **dispensed with** as ordered above.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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